

**Assessment of Income-tax on Cooch-
Behar Refugee Service**

5435. SHRI B. K. DASCHOWDHURY: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 7620 on the 26th May, 1972 and state:

(a) whether the findings of the assessing authorities in regard to income-tax assessment of the Cooch Behar Refugee Service have been received;

(b) if so, a gist thereof and action taken thereon; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) Yes, Sir. The assurance given in reply to Unstarred Question No. 7620 on 26th May, 1972 has been fulfilled. A copy of the implementation report is laid on the Table of the House. [Placed in Library. See No. LT-4673/73].

(b) The Cooch Behar Refugee Service is not liable to pay income-tax. Hence there is no question of further action.

(c) Does not arise.

**Direction by Nationalised Banks to
Abolish System of two Accounts for
Credits given to Sugar Industries**

5436. SHRI M. R. LAKSHMINARAYAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has directed the Nationalised Banks to abolish the system of two Accounts for the credits given to Sugar Industries (Raw Material Account and Production Account); and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b). In order to ensure prompt payment of

dues to Cane Suppliers, the Reserve Bank of India had in November, 1971 advised the Scheduled Commercial Banks to have a system of two Accounts for credits to Sugar Industries, viz. "Cane Price Payable Account", to be utilised for payment to Cane Suppliers and "General Account" for all other transactions. The system has not been discontinued.

**Opening of Agricultural Development
Bank by State Bank of India in Mundi-
yampakkam in South Arcot District
of Tamil Nadu**

5437. SHRI M. R. LAKSHMINARAYAN: Will the Minister of FINANCE be pleased to state:

(a) whether a wing of the State Bank of India as the Agriculture Development Bank was to be opened at Mundiampakkam in South Arcot District of Tamil Nadu during November, 1972 for which a date for the inaugural function was fixed and invitations for the ceremony were sent;

(b) whether the inauguration ceremony was later cancelled without fixing any date;

(c) if so, the reasons thereof; and

(d) the date fixed for the opening of the Bank?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b). Yes, Sir. The State Bank of India had planned to open an agricultural development branch at Mundiampakkam and had made necessary preliminary preparations.

(c) The Agricultural Development Branch could not be opened as scheduled because the Reserve Bank of India did not issue the licence in view of existing banking facilities available at this place.

(d) For the time being, the State Bank does not propose to open a bank branch at this place.